

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-700/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018.**

**NAME OF THE COMPANY: M/s. Secon Enterprises V/s. Rathi Super Steel
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Ghanshyam Sharma, Advocate for
Operational Creditor

Present for the Respondent: Mr. Neeraj Malik & Mr. Amit Dhall, Advocates for
(Corporate Debtor)

ORDER

No time left. Renotify this case on 28th of August, 2018.

-sd-

**(Deepa Krishan)
Member (T)**

-sd-

**(Ina Malhotra)
Member (J)**

(Sameer)